

AV. 13011/1/2020- US(SS)-MoCA
Government of India
Ministry of Civil Aviation

**B Block, Rajiv Gandhi Bhawan,
Safdarjung Airport, New Delhi-110003
Dated: 2nd September, 2020**

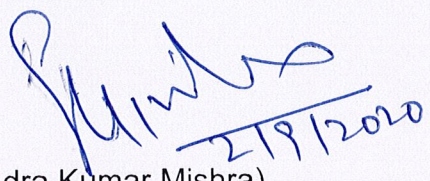
ORDER NO. 06/2020

Reference is invited to this Ministry's order of even no 01/2020 dated 21.05.2020, order no. 03/2020 dated 26.06.2020 and order no 04/2020 dated 24.07.2020 regarding opening of domestic civil flight operations in a calibrated manner.

After review of the current status of Scheduled Domestic Operations viz-a-viz passenger demands for air travel in terms of purpose specified in the initial order Order No. 01/2020 dated 21.05.2020, condition laid down in para 2 of the order dated 21.05.2020 as modified vide Order No. 03/2020 dated 26.06.2020, is modified as under:

"45% capacity may be read as 60 % capacity."

2. This order shall take effect from the date of issue of this order.
3. The other terms and conditions shall remain the same.
4. This issues with the approval of the competent authority.


(Satyendra Kumar Mishra)

Joint Secretary to the Government of India

To,

The Director-General, DGCA with a request to effect the schedule of airlines in accordance with this order.

Copy to:

- i. The PS to HMoSCA (IC),
- ii. The Sr. PPS to Secretary, Civil Aviation,
- iii. The Chairman, Airports Authority of India,
- iv. Sr. EA/JS&FA/JS(AD)/JS(AR)/JS(RA)/ JS(U), MoCA,
- v. IT Section for placing the order on MoCA's website.